(ख) यदि हां, तो किन किन देशों से; और

(ग) प्रत्येक देश ने, अलग अलग, कितनी मात्रा में खाद्यान्न दिये हैं अथवा देने का वचन दिया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री शिन्दे) : (क) जी हां।

व्यापारिक आयात : (ख) और (ग). थाईलैण्ड से 1.5 लाख मीटरी टन चावल खरीदने के लिये 17 फरवरी, 1966 को ठेके पर हस्ताक्षर किये गये। बर्मा से 2.0 लाख टन चावल खरीदने के लिये एक करार को अन्तिम रूप दिया जा रहा है। संयुक्त अरब गणराज्य से चावल की खरीद के लिये एक करार करने की बातचीत प्रगति पर है। ब्रिटिश गायना का भारत को चावल बेचने के प्रस्ताव पर विचार किया जा रहा है। व्यापारिक आधार पर आस्ट्रेलिया से गेहूं खरीदने की बातचीत भी चल रही है।

आपात कालीन सहायता आयात :

हाल ही में सूखा से उत्पन्न स्थिति का का मुकाबला करने के लिये विभिन्न देशों ने खाद्यान्नों की निम्नलिखित मात्राएं देने का प्रस्ताव किया है :

कनाडा	1,25,600 टन गेहूं (लगभग 23,000 टन गेहूं के आटे के अतिरिक्त)
आस्ट्रेलिया .	लगभग 1,00,000 टन गेहूं (कुछ गेहूं के आटे के अतिरिक्त)
यूनान .	लगभग 5,000 टन गेहूं
विश्व खाद्य कार्यक्रम	54,000 टन गेहूं।

Starvation Deaths in Madhya Pradesh

***398. Shrimati Maimoona Sultan:**
Shri Hukam Chand Kachhavaiya:
Shri R. Barua:
Shri Ram Sewak Yadav:
Shri Bagri:
Shri R. S. Pandey:
Shri Bade:
Shri Vasudevan Nair:

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether it is a fact that a number of starvation deaths have occurred in the country, especially in Madhya Pradesh this year;

(b) if so, the number of deaths occurred so far in the country as a whole and in Madhya Pradesh during 1965; and

(c) the particulars of famine stricken areas and the steps taken to aviod such deaths?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) No, Sir.

(b) Does not arise.

(c) Scarcity conditions prevail in certain parts of Maharashtra, Gujarat, Madhya Pradesh, Orissa, Andhra Pradesh, Rajasthan and Mysore. Supply of foodgrains to these States from Central stocks has been stepped up. The State Governments have also opened scarcity relief works in the affected areas.

Jurisdictional Conflict between Legislature and Judiciary

***399. Shri Vishwa Nath Pandey:** Will the Minister of **Law** be pleased to refer to the reply given to Starred Question No. 390 on the 23rd November, 1965 and state:

(a) whether Shri Keshava Singh has filed an appeal in the Supreme